(c) the reasons for their sickness, if any;

(d) the total number of workers in the sick PSUs, unit-wise; and

(e) the steps Government have taken or propose to take for the revival of sick PSUs, unit-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) There are 12 Central Public Sector Undertakings (PSUs) which have their registered offices in Andhra Pradesh. District-wise information is being collected and will be laid on the Table of the House.

(b) During the last three years i.e. 1995-96, 1996-97 and 1997-98, till which period the information is available, the number of PSUs making profits in Adndhra Pradesh were 9, 9 and 7 respectively and those incurring losses were 3, 3 and 5 respectively.

Reasons for sickness are enterprise specific. However, some of the common reasons for sickness are obsolete plant & machinery, out dated tecchnology, low capacity utilisation, excess manpower, resources crunch, heavy interest burden etc.

(d) The number of employees in three sick PSUs in Andhra Pradesh viz. (i) Hindustan Fluorocarbons Ltd. (HFL), (ii) Praga Tools Ltd. (PT1) and (iii) Southern Pesticides Corporation Ltd. (SPCL) as on 31.3.98 were 247, 1635 and 248 respectively.

(e) BIFR has sanctioned revival schemes for HFL and SPCL. The schemes are at different stages of implementation. HFL has been earning profits for the last three years. PTL was referred to BIFR in 1998 and is at enquiry stage. However, Government have approved restructuring plan for PTL which is with BIFR for decision.

Profits and losses of PSUs

†1887. SHRI RAGHAVJI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of PSUs suffered loss during the year 1996-97, 1997-98 and 1998-99 and the number of PSUs earned profit during the same period, alongwith total amount of profit and loss separately, year-wise;

[†]Original notice of the question was received in Hindi.

[20 December, 1999]

(b) the names of first ten PSUs which earned net profit during the year 1998-99, alongwith which suffered loss during the same period and what was the amount of profit and loss, Undertaking-wise; and

(c) the measures being taken to protect these loss suffering Undertakings, together with names of PSUs proposed to be given to private sector?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) During 1996-97 and 1997-98, till which period the information is available, the number of PSUs making profit/loss alongwith the total amount of profit and loss separately, year-wise is given in Table No. 1.7 of the Overview of Volume I of the Public Enterprises Survey, 1997-98 which was laid in both the Houses of Parliament on 26.2.99 and is published document.

The names of the first ten profit making PSUs and top ten loss incurring PSUs alongwith the amount of profit/loss, during 1997-98 are given in Table 1.16 and Table 1.17 of the Overview of Volume I of Public Enterprises Survey, 1997-98.

(c) The measures being taken to protect the loss suffering undertakings are enterprises specific. However, some of the common measures are periodical reviews by administrative ministries/ Departments, technology upgradation, diversification and change in product mix, financial and business restructuring, reationalisation of manpower, modernisation of plants, inventory and cost control, improved marketing strategies etc. It is the policy of the Government to progressively disinvest its equity in non-strategic PSEs, duly taking measures to safeguard the interest of the workers.

Latest Guidelines for Sick PSUs

1888. DR. ARUN KUMAR SARMA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the latest guidelines of Government regarding sick PSUs, both State and Central;

(b) the list of Central and State Sector sick PSUs indicating proposed status of employees in the PSUs in Assam and the number

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